

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 1779 TO BE ANSWERED ON: 19.12.2023

Organic Cultivation

1779: SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government is providing subsidy to farmers for taking up organic cultivation in the country;
- (b) if so, the details of subsidy provided to farmers in Andhra Pradesh for taking up organic farming during the last five years and the current year, year-wise and district-wise, with a particular reference to Nellore district;
- (c) the details of marketing assistance that Government provided to organic farmers under Paramparagat Krishi Vikas Yojna in Andhra Pradesh in the last five years and the current year, year-wise and district-wise; and
- (d) the details of training programme provided to farmers in organic farming in Andhra Pradesh, district-wise, so far?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) to (d): Government has been promoting organic farming in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). PKVY is implemented in all the States including Andhra Pradesh other-than North Eastern States, across the country whereas MOVCDNER scheme is implemented exclusively in the NE States. Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management. Training and Capacity Building are integral part of the scheme. Incentives to farmers for producing and using organic fertilizers/manure are inbuilt in these schemes as on-farm and off-farm organic inputs. Direct Benefit Transfer (DBT) is provided to the farmers for using organic inputs including organic fertilizers.

Under PKVY, an assistance of Rs.50,000 per ha for a period of three years is provided to States for promotion of organic farming to cover different components like Training & Capacity Building, Data Management, PGS Certification, Value Addition, Marketing and Publicity. Out of this, assistance of Rs. 31,000 per ha over a period of

three years is provided to farmers through DBT for on- farm /off –farm organic inputs. Assistance @ Rs 8800/ha for 3 years is provided to facilitate value addition, marketing and publicity to all the states/UTs. Assistance is provided for certification and training, handholding & capacity building respectively @ Rs 2700/-ha for 3 years and Rs 7500/-ha for 3 years under PKVY for farmers of all the States including Andhra Pradesh.

Whereas under MOVCDNER, an assistance of Rs. 46,575/ha for 3 years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Out of this, assistance @ Rs. 32500/ ha for 3 years is provided to farmers for off -farm /on –farm organic inputs under the scheme including Rs. 15,000 as DBT to the farmers and Rs. 17,500 for the planting material to be given to the farmers by State Lead Agency (SLA) in kind. Under MOVCDNER scheme assistance is provided @ Rs10,000/ -ha for 3 years for training, capacity building & certification.

Agriculture being a state subject, the districts for implementation of the PKVY scheme are decided by the respective State/UTs. PKVY scheme is being implemented in 564 Districts under 33 States/UTs. The State wise details of the districts where PKVY scheme is being implemented, as received from the States, is given in **Annexure-I**.

Organic farming under PKVY scheme is being practiced in 13 districts of Andhra Pradesh covering 1.06 lakh ha area and Rs 326.91 crore as Central Share has been released to state since 2015-2016.

State- wise details of districts covered under PKVY.

S. No.	State	No. of Districts
1.	Andhra Pradesh	13
2.	Arunachal Pradesh	19
3.	Assam	10
4.	Bihar	28
5.	Chhattisgarh	31
6.	Goa	2
7.	Gujarat	14
8.	Haryana	11
9.	Himachal Pradesh	10
10.	Jammu & Kashmir	20
11.	Jharkhand	5
12.	Karnataka	30
13.	Kerala	14
14.	Ladakh	2
15.	Lakshadweep	1
16.	Madhya Pradesh	51
17.	Maharashtra	34
18.	Manipur	5
19.	Meghalaya	11
20.	Mizoram	8
21.	Nagaland	1
22.	Odisha	20
23.	Pondicherry	2
24.	Punjab	23
25.	Rajasthan	33
26.	Sikkim	4
27.	Tamil Nadu	30
28.	Telangana	32
29.	Tripura	8
30.	Uttar Pradesh	70
31.	Uttarakhand	13
32.	West Bengal	7
33.	Andaman & Nicobar	2
Total		564

Source: State/UTs
